

**Annual Report Audited Accounts  
and Review thereon of the Tata  
Institute of Fundamental Research  
Bombay for 1981-82**

THE MINISTER OF STATE  
IN THE DEPARTMENTS OF  
SCIENCE AND TECHNOLOGY,  
ATOMIC ENERGY, SPACE, ELEC-  
TRONICS AND OCEAN DEVELOP-  
MENT (SHRI SHIVRAJ V. PATIL) :  
I beg to lay on the Table—

1. (i) A copy of the Annual Report  
(Hindi and English versions)  
of the Tata Institute of Fun-  
damental Research, Bombay  
for the year 1981-82.

(ii) A copy of the Audited  
Accounts (Hindi and English  
versions) of the Tata Institute  
of Fundamental Research,  
Bombay, for the year 1981-82.

2. A statement (Hindi and English  
versions) regarding (a) Review by  
the Government on the working  
of the Tata Institute of Funda-  
mental Research, Bombay, for  
the year 1981-82 and (b) reasons  
for delay in laying the papers  
mentioned at (1) above. [Placed  
in Library. See No. LT-6837/83]

**Border Security Force Veterinary  
officers Recruitment (Amendment)  
Rules, 1983, Delhi Public (Fundamental  
and Appeal Amendment)  
Rules, 1983 and All India services  
(Provident Fund) Amendment  
Ruls 1983.**

THE MINISTER OF STATE IN  
THE MINISTRY OF HOME AFFAIRS  
(SHRI NIHAR RANJAN LASKAR) :  
On behalf of my colleague, Shri P.  
Venkatasubbaiah,

I beg to lay on the Table—

(1) A copy of the Border Security  
Force Veterinary Officers Recruitment  
(Amendment) Rules, 1983  
(Hindi and English versions)

published in Notification No.  
S. O. 2799 in Gazette of India  
dated the 9th July, 1983 under  
sub-section (3) of section 14 of  
the Border Security Force Act,  
1968. [Placed in Library. See  
No. LT-6838/83].

(2) A copy of the Delhi Police  
(Punishment and Appeal Amend-  
ment) Rules, 1983 (Hindi and  
English versions) published in  
Notification No. F. 5/132/81  
Home (P)/Estt, in Delhi Gazette  
dated the 20th July, 1983, under  
sub-section (2) of section 148 of  
the Delhi Police Act, 1978.  
[Placed in Library. See No. LT-  
6839/83].

(3) A copy of the All India Services  
(Provident Fund) Amendment  
Rules, 1983 (Hindi and English  
versions) published in Notifica-  
tion No. G. S. R. 531 in Gazette  
of India dated the 23rd July,  
1983, under sub-section (2) of  
section (3) of the All India  
Services Act, 1951. [Placed in  
Library. See LT-6840/83]

12.14 hrs.

**COMMITTEE ON PRIVATE MEM-  
BERS' BILLS AND RESOLUTIONS**

(Sixty-Second Report)

SHRI G. LAKSHMANAN (Madras  
North) : I beg to present the Sixty-  
second Report (Hindi and English ver-  
sions) of the Committee on Private  
Members' Bills and Resolutions.

**BUSINESS ADVISORY COMMITTEE**  
(Forty-eighth Report)

THE MINISTER OF PARLIA-  
MENTARY AFFAIRS, SPORTS AND  
WORKS AND HOUSING (SHRI BUTA  
SINGH) : I beg to move :